

MOST URGENT
VIDHAN SABHA QUESTION

GOVERNMENT OF NCT OF DELHI
PUBLIC WORKS DEPARTMENT
5TH LEVEL "B" WING
DELHI SECRETARIAT: NEW DELHI

F.No.(109)/PWD-II/VSQ/Un-Starred(36)/2021/12145-46

Date: 31/12/21

To

The Dy. Secretary,
Question Branch,
Delhi Legislative Assembly,
Question Branch, Old Secretariat,
New Delhi- 110054.

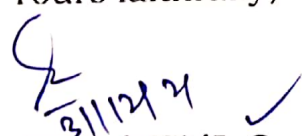
Sub: - Reply of Legislative Assembly (Un-Starred) Question No. 36 raised by Md. Abdul Rehman, Hon'ble MLA during winter session 2021 due for 03/01/2022.

Sir,

Kindly refer to your letter No. F. 11(B-1) VI/2020-25/VSS/Question Branch/0216 dated 24/12/2021 on the subject cited above. In this regard, please find enclosed herewith 100 copies of reply of Vidhan Sabha Question as mentioned above for necessary action at your end. Further, the copy of the same has also been sent through e-mail.

Yours faithfully,

Encl: As above

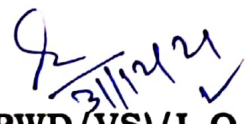

Dy. Secretary (PWD/VS)/L.O.
011-23392589

F.No.(109)/PWD-II/VSQ/Un-Starred(36)/2021/12145-46

Date: 31/12/21

Copy for information to:-

1. OSD to Hon'ble Minister (PWD)


Dy. Secretary (PWD/VS)/L.O.
011-23392589

विभाग का नाम :- लोक निर्माण विभाग, दिल्ली सरकार
विभाग का पता :- 5वॉ तल, बी-विंग, दिल्ली सचिवालय,
इन्द्रप्रस्थ संपदा, नई दिल्ली-110002.

अतारांकित प्रश्न संख्या: 36

दिनांक: 03.01.2022

प्रश्नकर्ता का नाम: मो० अब्दुल रहमान

क्या लोक निर्माण विभाग मंत्री यह बताने की कृपा करेंगे कि:

क्र.स.	प्रश्न	उत्तर
क	सीलमपुर विधान सभा में स्थित ब्रह्मपुरी रोड़ तथा रोड़ नंबर 66 को चौड़ा करने की सरकार की कोई योजना है; और	सीलमपुर विधान सभा में स्थित ब्रह्मपुरी रोड़ तथा रोड़ नंबर 66 को Revenue Department द्वारा Demarcation एवं अन्य प्रक्रिया पूर्ण होने के उपरांत ही सड़क की चौड़ाकरण का कार्य किया जाएगा।
ख	यदि हां, तो यह कार्य कब तक पूरा हो जाएगा?	उपरोक्त (क) के परिपेक्ष में लागू नहीं।

यह उत्तर माननीय मंत्री, लोक निर्माण विभाग की स्वीकृति से जारी किया गया है।

श्री० लियाकत मोडल
30/1/22
(मो० लियाकत मोडल)
सहायक निदेशक (लो०नि०वि०)
ASSTT. DIRECTOR, PWE
Govt. of NCT of Delhi
Delhi Secretariat, IP Estate,
New Delhi-110002